- (ii) A part time instructor for physical education in upper primary school;
- (iii) Supply of play material, games and sports equipment, as required, to schools.

In terms of the provisions of the RTE Act, no school shall be established or recognized unless it fulfills the norms specified in the Schedule attached to the Act.

## Promotion of sports activities in rural areas

†2789. SHRI THAAWAR CHAND GEHLOT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the schemes being run by Government for further promotion of sports activities in rural areas;
- (b) whether setting up playgrounds in rural areas is still going on as per Central Government's scheme; and
- (c) if so, the State-wise number of playgrounds set up or approved to be set up so far?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) The Central Government is implementing a scheme namely Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) for development sports infrastructure in the country. Under PYKKA scheme Central assistance is provided to the States/UTs for creation and maintenance of basic sports infrastructure at village and block panchayat level. Under the PYKKA, annual sports competitions are also held from block to the national level are also conducted to provide ample opportunity of participation to rural youth. Three types of competitions, *viz.*, (i) Rural Competitions at Block, District, State and National Levels, (ii) Women Competitions at District, State and National Levels and (iii) North-East Games at District, State and National Levels are held annually.

(b) and (c) Yes Sir, State- wise playgrounds approved to be set up as on 31.12.2014 is given in the Statement (*See* below).

However, the PYKKA Scheme has since been revised as Rajiv Gandhi Khel Abhiyan (RGKA) under which block level sports complexes are to be constructed in 634 districts of the country.

<sup>†</sup>Original notice of the question was received in Hindi.

Statement

Status of development of playfields as on 31.12.2013 in respect of village/block panchayats approved/covered under PYKKA scheme for the period from 2008-09 to 2013-14 (31.12.2013)

Sl. No.	State / UT	Coverage of village/ block panchayats under PYKKA scheme			No. of playfields
		No. of village panchayats	No. of block panchayats	Total	developed
1	2	3	4	5	6
1.	Andhra Pradesh	6570	339	6909	6909
2.	Arunachal Pradesh	1420	128	1548	1161
3.	Assam	999	66	1065	355
4.	Bihar	847	53	900	-
5.	Chhattisgarh	2946	42	2988	691
6.	Goa	19	4	23	23
7.	Gujarat	1975	44	2019	922
8.	Haryana	2476	48	2524	2524
9.	Himachal Pradesh	1685	42	1727	1727
10.	Jammu and Kashmir	413	14	427	427
11.	Jharkhand	403	21	424	424
12.	Karnataka	2825	90	2915	2332
13.	Kerala	400	60	460	230
14.	Madhya Pradesh	6912	93	7005	4670
15.	Maharashtra	5441	70	5511	5511
16.	Manipur	79	4	83	83
17.	Meghalaya	249	24	273	273
18.	Mizoram	817	26	843	590
19.	Nagaland	1098	52	1140	690

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Written Answers to

## Sports infrastructure in rural areas

2790. DR. V. MAITREYAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- whether Government has been providing adequate and keen support to improve sports infrastructure facilities in rural areas of the country;
- (b) if so, the year-wise details thereof and the total amount allocated and disbursed to various States/UTs in the last five years;
- the steps taken by Government to train the sportspersons in various sports and games at very young age under catch them young programme;
- (d) the steps taken by Government to conduct international sports events in the country to provide international exposure to our sports persons; and
  - the amount allocated for the same in the last three years?